Declaration of Assets and Liabilities

ar 2022-23

Year 2022-23

....SUDHANSHU RAI...., son/daughter/wife of...SHAILENDRA KUMAR RAI...,

aged..28... years, belonging to ..BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT......

service and presently working asSECTION OFFICER...... give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse SWETA SINGH	Dependa nt-1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name
(i)	Cash	25,000	1,30,000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies					
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY NO. 229875571 245633268 256994495 259772825	LIC POLICY NO. 239458365			
(v)	Motor Vehicles (details of make, etc.)	HONDA ACTIVA 110CC 6G				
(vi)	Jewellery (give details of weight and value)	DIAMOND VALUE-75,000 GOLD- 30GM SILVER- 500GM	DIAMOND VALUE-3,00,000 GOLD- 400GM SILVER- 2.5KG			
(vii)	Other assets, such as values of claims / interests	LAPTOP, TABLET, CAMERA, WATCHES, ETC (VALUE NOT ASSESSED)	LAPTOP, MOBILES, CAMERA, WATCHES, ETC (VALUE NOT ASSESSED)			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

also have to be indicated]						
Sr. No.	Description	Self	Spous e Name (S)	Dependant- 1 Name	Dependant- 2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	10 ACRE HUF LAND(MAU)				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1650 SQ.FT. HUF LAND (VARANASI)				
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1260 SQ.FT. 2 FLOOR HOUSE (MIRZAPUR)				
(v)	Others (such as interest in property)			2000.00 		

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
я	(b) dues to departments dealing with supply of water		

	(c) dues to departments			
	dealing with supply of			
×	electricity			
ë	,			
	(d) dues to departments			
	dealing with telephones (e) dues to departments	•		
	dealing with government			
	transport (including			
	aircraft and helicopters)			
	(f) Other dues, if any			
(b)	(i) Income Tax including	NILL		
(-)	surcharge [Also indicate	PAN CARD - BBVPR8107A		
	the assessment year upto	THE GLACE DEVINORATION		
	which Income Tax Return			
25	filed. Give also Permanent	1		
	Account Number (PAN)]			
	(ii) Wealth Tax [Also indicate the assessment			
	year upto which Wealth			
	Tax return filed.]			
	(iii) Sales Tax [Only in			
	case of proprietary			
	business]			
<u> </u>	(iv) Property Tax			
C.	Personal Detail			
GPF/CP	F/PRAN No. :- 1101	61218756		
Gender	:- M	(M/F)		
Date of	Birth			
Dute of		6 1 0 1 9 9 4 (DD/MM/YYYY)		
	<u> </u>			
Class/G	Froup :- P			
0.734	В	(A/B/C)		
Cadre	:- BIHAR	LEGISLATIVE ASSEMBLY SECRETARIAT SERVICE		
	(Full Na	me e.g. B.A.SBihar Administrative Service,		
	B.S.S.	- Bihar Secretariat Service etc.)		
Home District :- MIRZAPUR				
I hereby declare that the above details are true to the best of my				
knowledge and belief.				
		(KO 123		
		Signature		
Place:PATNA		Name of Employee:SUDHANSHU RAI Designation:SECTIONOFFICER		
Date:14/02/2023		Department:. BIHAR LEGISLATIVE		

ASSEMBLY SECRETARIAT.....